

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:199

ANSWERED ON:22.02.2013

ADULTERATION OF PETROL AND DIESEL

Ganpatrao Shri Jadhav Prataprao;Jaiswal Shri Gorakh Prasad

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether there are any provisions of condonation in established case of adulteration of petrol and diesel;
- (b) if so, the details thereof along with the reasons therefor;and
- (c) the number of adulteration cases condoned during the last three years, agency-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) As reported by Oil Marketing Companies there is no provision of condonation in case the irregularity of adulteration is established against any dealer/transporter of the Public Sector Oil Marketing Companies.
- (b) & (c) Does not arise in view of (a) above.